THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Some epresentations have been received in this regard

Written Answers

- (b) Since the Shatabdi Express is a day time intercity ype of train and with the running time from New Delhi to Nagpur being over 13 hours in one direction, it would not be feasible to extend the New Delhi-Bhopal Shatabdi Express upto Nagpur
 - (c) Does not arise

Wagon Load

- 753. SHRI BASUDEB ACHARIA Will the Minister of RAILWAYS be pleased to state
- (a) whether Eastern Railway has been denying to accept load less than of a full rake of outward consignments at the Howrah station.
- (b) if so, the alternative arrangements made by the Eastern Railway for such freight traffic
- (c) whether this decision is against the interest of the Railway finance as freight traffic revenue will go down, and
- (d) if so, whether Government propose to review this policy and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) No. Sir

(b) to (d) Do not arise

[Translation]

Theft of Coal

- 754 SHRI KASHI RAM RANA Will the Minister of RAILWAYS be pleased to state
- (a) the details of the cases of theft of coal and booked goods articles from the wagons in each Zone during the last year.
- (b) the number of persons arrested in this connection and the value of the goods-articles recovered from them, and
- (c) the concrete steps proposed to be taken to check such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b) A Statement is attached

- (c) the following preventive measures are taken to check such thelts $\dot{\cdot}$
 - 1 Escorting of trains carrying coal and other valuable consignments over vulnerable sections as far as possible
 - 2 Intensive beat patrolling in yards and other affected areas/section

- Joint checking at interchange points to take stock of the conditions of wagons seals, carrying consignments.
- 4. RPF armed pickets are posted/deployed in vulnerable sections as far as possible.
- 5 Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals.
- Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen property in order to bring them to book
- 7. Dog squads are deployed for patrolling vulnerable yards and areas
- Close coordination between RPF, GRP and Local Police is maintained at various levels to apprehend criminals and receivers of stolen property.

STATEMENT

(a) and (b) Details of the cases of theft of coal and booked good from the wagons over Indian Railways during the financial year 1995-96.

Theft of Coal

Zones	No.of Cases	Value of Property		Persons
		Stolen (in Rs.)	Recovered (in Rs.)	Arrested
C.R.	91	23990	23990	136
E.R.	326	856501	908148	343
NR	59	492008	2095	18
ΝE	35	21435	21435	54
NF	7	1260	1260	11
SR		-		
S.C	2	8700	8700	17
SE	54	295191	294591	130
W.R.	2	440	440	6
Total	576	1699525	1260659	715

Theft of Booked Consignment (excluding coal)

Zones	No of Cases	Value of Property		Persons
		Stolen (in Rs.)	Recovered	Arrested
1	2	3	4	5
C.R	394	3493812	1027534	89
ΕR	2383	10821990	878559	95
NR	887	4977524	2126688	33 3
N.E.	558	2259136	365111	27

1	2	3	4	5
N.F	1117	5670115	143301	52
SR	611	2773436	396653	90
S.C.	205	560215	44228	38
S.E	846	4290041	45526	152
W.R	660	3049025	424555	173
Total	7661	39905294	5452155	1049

Written Answers

[English]

Expansion of Trichur Railway Station

- 755 SHRI V. V. RAGHAVAN: Will the Minister of RAILWAYS be pleased to state
- (a) whether the expansion work of the Trichur Railway Station is in progress:
- (b) the details of the progress made so far, the estimated and revised cost of the project; the money allocated and spent and the proposed allocation in the budget for 1996-97 for the said purpose; and
 - (c) by when it is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Yes. Sir

- (b) Works of remodelling of the station building, provision of Vegetarian and Non-Vegetarian refreshment rooms and improvements to parcel office were sanctioned at a total cost of Rs.60.02 lakh during 1995-96. Against an initial allocation of Rs.4.40 lakh, a sum of Rs.5.19 lakh has been spent on the work of improvements to parcel office and the work has progressed upto roof level. The remaining works are under planning stage and will be taken up shortly. An allocation of Rs.54.83 lakh is proposed for all these works during 1996-97.
 - (c) March 1997

[Translation]

Train Between Påtan and Ahmedabad

- 756 SHRI MAHESH KUMAR M KANODIA Will the Minister of RAILWAYS be pleased to state
- (a) whether the Government propose to introduce intercity Express between Patan and Ahmedabad.
 - (b) if so, the details thereof, and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHR! SATPAL MAHARAJ): (a) No. Sir.

- (b) Does not arise
- (c) Operational and resources constraints.

Introduction of New Train

- 757 SHRI VISHAMBHAR PRASAD NISHAD . Will the Minister of RAILWAYS be pleased to state
- (a) whether the Government propose to introduce new trains from New Delhi to Jhansi-Banda-Manikpur-Allahabad routes
 - (b) if so, details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) There is no such proposal at present

- (b) Does not arise
- (c) Operational exigencies and resource constraints

Taj Mahal

- 758. SHRI BHAGWAN SANKAR RAWAT Will the Minister of ENVIRONMENT AND FORESTS be pleased to state
- (a) the details of the directions given by the Supreme Court in the Public Interest Petition pending for protecting the Taj Mahai from environmental pollution, and
- (b) the action taken or proposed to be taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) (a) The writ petition (civil) No 13381 of 1984 regarding the preservation of the Taj Mahal called for first hearing by the Supreme Court in January 1993. Thereafter, various orders have been issued by the court. The important orders concerned with this Ministry include.

- (i) Constitution of a special cell for implementation of a green belt development plan around the Taj Mahai (order dated 11.4.94) and given comment on the report submitted by the Central Pollution Control Board (CPCB) on the progress of plantation (Order dated 20.2.96)
- (ii) Constitution of an expert committee on atmospheric environmental Quality and Preservation of Taj Mahal and Agra Monuments. (order dated 9.4.94)